

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 2120
ANSWERED ON 09/08/2024

INTERNATIONAL RECOGNITION FOR INDIAN ORGANIC PRODUCTS

2120. DR. BHAGWAT KARAD:
SHRI BRIJ LAL:
DR. ANIL SUKHDEORAO BONDE:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether the recently signed Mutual Recognition Agreement for organic products between India and Taiwan is the first of its kind;
- (b) whether Government intends to enter into more such agreements to promote Indian organic products;
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) India Taipei Association, through its Implementing agency the Agricultural and Processed Food Products Export Development Authority (APEDA), and the Taipei Economic and Cultural Center in India, through its Implementing agency the Agriculture and Food Agency, Ministry of Agriculture (AFA), Taiwan have signed an Memorandum of Understanding on 22.10.2021 for mutual recognition of the organic certification programme in their respective territories. The mutual recognition programme has been implemented w.e.f. 08.07.2024. It is the first bilateral agreement between India and Taiwan for organic products.

(b) & (c) In order to expand to new markets, APEDA from time to time, pursue for Mutual Recognition Agreements (MRAs) which can facilitate export of Indian organic products by reducing compliance costs, simplifying compliance requirements and enhance trade opportunities in the organic sector.
